

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). It is proposed to set up a TV Centre at Bhubaneswar with full-fledged studio facilities and provision of a colour OB van. Besides, the installation of a low power TV transmitter at Bhavanipatna is under implementation.

(c) The telecast of regional sports in Orissa would be possible when satellite mode of linkage is provided in the State. The implementation of such a scheme would depend upon future availability of resources.

**Separate Printing Press for Parliamentary Work**

3895. SHRI JAGDISH AWASTHY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the scheme for establishing a separate Printing Press for Parliamentary work as approved by the Expenditure Finance Committee of Government has been implemented ; and

(b) if not, the reasons therefor ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) No Sir.

(b) The project was sought to be revised keeping in view the observations of the Lok Sabha Sectt. It is now being taken up on priority basis and is expected to be implemented within three years.

**[Translation]**

**Allocation for Kharif Crop Insurance in Bihar**

3896. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to State :

(a) break-up of the amount allocated for insurance of Kharif crop in Bihar State ;

(b) whether Central Government will also allocate some amount for this purpose ; and

(c) if so, the amount to be allocated by the Centre ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No State-wise allocation of funds has been made under the new Comprehensive Crop Insurance Scheme.

(b) According to the new Crop Insurance Scheme, State Govts. are to set up State Crop Insurance Funds. 50% of this fund falls in the share of the Central Govt. Further, subsidising the insurance service charge (Premium) payable by small and marginal farmers to the extent of 50% is also envisaged in the scheme. 50% of this subsidy amount also falls in the share of the Central Government. Contribution of funds by the Central Govt. on a matching basis for strengthening the machinery for augmentation of crop cutting experiments is also envisaged in the scheme.

(c) Amounts of allocation to the various States have not been decided since formal proposals have not been received in this regard from the various State Govts. which are implementing the scheme.

**[English]**

**Towns Selected in Andhra Pradesh for Implementation of Basic Needs Schemes**

3897. SHRI G. BHOOPATHY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) how many towns have been selected in Andhra Pradesh for implementation of 'Urban Basic Service Scheme' Programme by Central Government ; and

(b) what are the development activities proposed by Central Government in selected towns, under this scheme ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Under the Urban Basic Service programme 4 towns in Mehboobnagar District of Andhra Pradesh have been selected for implementing the UNICEF assisted scheme by the Central Government.

(b) The proposed development activities under this Scheme areas under :—

- (i) to extend child care and health services, water and sanitation facilities and income earning opportunities for women and urban poor ;
- (ii) to extend health and community education services to the poor people in the slum areas ;
- (iii) to reduce the rural and urban imbalances in social development ;
- (iv) to enhance survival and development of children and women in low income families.

**Restoration of Letter of Intent for Parshuram Sahakari Sakharkhana of Chiplun in Maharashtra**

3898. SHRI HUSSAIN DALWAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether an application for grant of letter of intent in favour of Parshuram Sahakari Sakharkhana of Chiplun in Maharashtra for setting up a new sugar factory was received; if so, the action thereon; and

(b) whether any application for setting up a cooperative sugar factory at Chalisgaon in Maharashtra by the members of the Scheduled Castes and Sche-

duled Tribes has been received; if so, action taken thereon ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir. The application for grant of Letter of Intent for setting up a new sugar factory by the Parshuram Sahakari Sakharkhana at Chiplun is under the consideration of the Government.

(b) No, Sir.

**Reclamation of Fallow Land in Orissa**

3899. SHRI K. PRADHANI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the area of fallow land in Orissa reclaimed under the 20 point Programme during 1982-83 upto 1984-85; and

(b) the target set for 1985-86 for the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). A programme of restoration of fallow land (other than current fallows) was launched in 8 States viz. Andhra Pradesh, Bihar, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Uttar Pradesh and Tamil Nadu during the productivity year 1982-83. The programme was extended to five more States including Orissa during 1983-84 and 1984-85.

According to reports received from the State Government, a total area of 15,709 ha. was restored in the State of Orissa during 1983-84 and 1984-85 with break-up as follows :

(Area in ha.)

Year	Restoration for agriculture	Raising plantation of utility trees and forest species	Total
1983	520	8,313	8,833
1984-85	400	6,476	6,876
	920	14,789	15,709